

DIVISION BENCH

ITEM NO.121

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP No.63/ALD/2023

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 4th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	PRADEEP KUMAR AGGARWAL & ANR. V/S ROC & ANR.
UNDER SECTION	252 (3) OF COMPANIES ACT, 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Vinay Kumar, proxy for : *For the Petitioner*
Sh. Sameer Srivastava, Adv.

Sh. Shivendra Bahadur Singh, CGSC : *For the RoC*

Sh. Krishna Agarwal, Sr. SC. : *For the I.T. Deptt.*

ORDER

Ld. Counsels representing the parties are present.

- 1.** The reports on behalf of the Income Tax Department as well as the ROC have already been filed.
- 2.** Ld. Proxy Counsel, Sh. Vinay Kumar is present and seeks a short accommodation on the ground that the learned arguing counsel Sh. Sameer Srivastava representing the Petitioner is not available today.
- 3.** In view of the request made, the matter is adjourned for further hearing on 18th July, 2024.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

4th July, 2024

Kavya Prakash Srivastava
(Stenographer)